

NOTES OF THE REGISTRY

ORDERS OF THE TRIBUNAL

24.10.2006

CP 58/2005 (OA 545/2003)

Mr.C.B.Sharma, counsel for applicant.
Mr.S.P.Sharma, counsel for respondents.

Learned counsel for the respondents has brought to our notice the order dated 17.5.2006, passed in DB Civil Misc.Stay Application No.4850/2005 in DB Civil Writ Petition No.5730/2005, whereby the contempt proceedings have been stayed.

Let the matter be listed for further orders on 18.1.2007.

Shukla
(J.P. SHUKLA)

MEMBER (A)

Chauhan
(M.L. CHAUHAN)

MEMBER (J)

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18.01.2007

CP 58/2005 (OA No. 545/2003)

Mr. C.B. Sharma, counsel for applicant.
Mr. S.P. Sharma, counsel for respondents.

Learned counsel for the respondents has brought to our notice the order dated 17.05.2006 passed in DB Civil Misc. Stay Application No. 4850/2005 in DB Civil Writ Petition No. 5730/2005 whereby the Contempt Proceedings in this case has been stayed by the Hon'ble High Court till further orders.

In view of the order passed by the Hon'ble High Court, it will not be appropriate to keep this Contempt Petition pending. Accordingly, the same is disposed of. Notices issued to the respondents are discharge. It will be open for the petitioner to file fresh Contempt Petition or to file an application for restoration of this Contempt Petition in case the stay is vacated by the Hon'ble High Court.

Shukla
(J.P. SHUKLA)

MEMBER (A)

Chauhan
(M.L. CHAUHAN)

MEMBER (J)

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